

**Poor functioning of TV Relay Stations**

960. SHRI S. M. GURADDI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) Whether several T.V. Relay Towers erected during the months of November and December, 1984 in different parts of the country have been out of order since last two months;

(b) if so, their number and the reasons for large-scale failure of the functioning of these T.V. relay stations; and

(c) whether Government have instituted any enquiry in this regard.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL) :

(a) to (c). No, Sir. These transmitters are generally functioning satisfactorily. However, occasionally there are interruptions due to technical faults or power supply failure. Necessary action is immediately taken to attend to such faults and provision of stand by diesel generators at all transmitting centres to avoid such interruptions in transmission has been taken on hand.

**Criteria for Screening Pictures in Cinema Houses**

961. SHRI S. M. GURADDI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether the Central Board of Film Certification has laid down any criteria with regard to screening of films and news reels in the public cinema houses;

(b) if so, the details thereof;

(c) whether it is compulsory to show news item before the start of every picture;

(d) whether showing of the news reels which contain election propaganda is banned during the election days; and

(e) whether Government are using this media during election days as per the prescribed criteria ?

THE MINISTER OF STATE FOR INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b). Central Board of Film Certification certify films suitable for public exhibition, after examining them in the light of the guidelines issued by Central Government under Section 58(2) of the Cinematograph Act, 1952. A copy of the guidelines is laid on the table of the house. [Placed in Library. See No. LT-643/85]

(c) It is compulsory for the cinema Licensee to regulate the exhibition or cinematograph films in a manner that at every performance open to the public, an 'approved' film is also shown. An 'approved' film is one which is a scientific film, film intended for educational purposes, film dealing with new and current events, documentary film are categorised as such by Film Advisory Board set up by the Central Government under Sub-Section (4) of Section 12 of the Cinematograph Act, 1952.

(d) and (e). In as far as Films Division is concerned none of its documentaries/newsreels was banned, as such films do not contain any element of election propaganda.

**ILO's Recommendations Regarding Lifting of more than 50 Kgs. Weight by Coolies**

962. SHRI S. M. GURADDI : Will the Minister of LABOUR be pleased to state :

(a) whether the I.L.O. recommendation of prohibiting the carrying of bags weighing more than 50 Kgs. by human beings on their heads, is accepted by Government;

(b) if so, whether this practice has been in existence in many of the godowns of the Food Corporation of India and various godowns belonging to the Public Sector;

(c) whether Government propose to prohibit this system by the introduction of a legislation during the present session; and

(d) whether any incidents of death of men and women workers in this process have been noticed by Government ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) and (b). The ILO Recommendation, No. 128 concerning the Maximum Permissible Weight to be carried by one worker is in the nature of guidelines for the member countries. The packages of different weights exceeding 50 kgs. are handled in the godowns of the Food Corporation of India and the Central Warehousing Corporation excepting wheat and rice for export purposes which are packed in 50 kgs. bags by the Central Warehousing Corporation and fertilisers which are handled by the Food Corporation of India and the Central Warehousing Corporation in 50 kgs. Bags.

(c) There is no such proposal.

(d) There have been no incidents of death of workers while handling bags weighing more than 50 kgs. in Warehouses of the Food Corporation of India and Central Warehousing Corporation.

#### Deaths of Workers due to Occupational Injury

963. SHRI CHITTA MAHATA : Will the Minister of LABOUR be pleased to state :

(a) whether every three minutes a worker dies of an occupational injury/illness;

(b) if so, the details thereof;

(c) steps Government propose to take in this regard; and

(d) if no steps are proposed to be taken the reasons therefor ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) No, Sir.

(b) Dose not arise.

(c) and (d). Instructions are issued to State Governments and administrations of Union Territories from time to time to ensure that the safety and health provisions of the Factories Act and Rules are observed in this regard.

#### Assistance for Natural Calamities in Orissa

964. SHRI LAKSHMAN MALLICK : Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether Government extend financial assistance to State for damages caused by natural calamities as they hamper the development of agriculture;

(b) if so, whether Government of Orissa have requested Central Government for financial assistance in this regard; and

(c) if so, steps taken by Government or proposed to be taken to save human lives, cattle heads and cropped areas from severity of natural calamities ?

THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) A ceiling of Central assistance to the tune of Rs. 2342.90 lakhs has been sanctioned for relief and rehabilitation of flood affected people, repair and reconstruction of damaged property, both public and private, inputs subsidy for farmers, etc. during 1984-85. In addition, at the request of Government of Orissa, the Central assistance for drought affected areas of the State is under consideration. In the meanwhile, the Central Government have released Rs. 5 crores as "On Account Payment" to the State Government for meeting urgent expenditure. The State Government have also got a margin money of Rs. 871.00 lakhs. The Central assistance for drought covers gratuitous relief, subsidy on agricultural inputs, drinking water supply, subsidy for cattle feed/fodder, employment generation, etc.

#### Production of Art Films

965. SHRI EDUARDO FALEIRO : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether Government are aware of the need to educate the public in cinematic values and to encourage the production of art films; and